

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 104**  
**CA(CAA)-41(PB)/2021**

**IN THE MATTER OF:**

Bagh Kothi Investment and Finance Pvt. Ltd.  
With Star Infovision Pvt. Ltd.

.... Petitioner/Applicant

**Order Under Section 230**

**Order delivered on 16.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON. ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

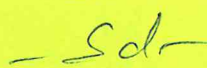
Mr. Mohd. Nazim Khan, PCS

**ORDER**

Order Reserved.



**(B.S.V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

16.04.2021  
Deepak